

to step up action against terror outfits after the State was placed under Governor's rule;

(b) if so, the details thereof;

(c) whether it is also a fact that NSG will train Jammu and Kashmir Police and other paramilitary forces in room intervention and other anti-terror skills, oversee anti-hijack operations at Srinagar and deploy its commandos for intelligence based operations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Government has decided to deploy a Task Force of National Security Guard (NSG) in Kashmir Valley for strengthening the existing security grid and undertake capacity building training of Jammu and Kashmir Police and CAPFs.

#### **Delay in release of report by NCRB**

881. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons for delay in releasing the Accidental Deaths and Suicides in India- 2016 report published by the National Crime Records Bureau (NCRB) including the reasons for not releasing it in April, 2018 as stated earlier; and

(b) the expected date of release of the aforementioned report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Many improvements are being made in the Report and therefore finalization of the report has taken time. The expected date of release is by end of August, 2018.

#### **Action taken against cow vigilantes**

†882. SHRI JAVED ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken cognizance of the statements made by Hon'ble Prime Minister on 6 August, 2016, 30 June, 2017 and 16 July, 2017 at public forums with regard to anti-social and violent activities of so called cow vigilantes;

(b) whether the so called cow vigilantes have been identified and relevant dossiers have been prepared about their activities;

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† Original notice of the question was received in Hindi.